



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.07.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 14.07.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1094 of 2026	Prateek Jain & Ors. Vs. Prabhakar Kumar Resolution Professional for Idea Builders Ltd. & Ors.	Abhishek Anand	
2.	Comp. App. (AT) (Ins) No. 1114 of 2026	Amba Grains Pvt. Ltd. & Ors. Vs. Amit Agrawal Resolution Professional of Mastana Foods Pvt. Ltd. & Ors.	Anannya Ghosh	Pankaj Agarwal
3.	Comp. App. (AT) (Ins) No. 1118 of 2026	Amba Grains Pvt. Ltd. & Ors. Vs. Amit Agrawal Resolution Professional of Mastana Foods Private Ltd. & Ors.	Anannya Ghosh	Pankaj Agarwal
4.	Comp. App. (AT) (Ins) No. 1169 of 2026 & I.A. No. 4467 of 2026 (With Defects)	Anil Khurana Vs. Amit Agrawal & Ors.	Thakur Ankit Singh	

5.	Comp. App. (AT) (Ins) No. 1194 of 2026	Krishan Mohan Mendiratta Vs. Amit Agrawal & Ors.	Udita Singh	Pankaj Agarwal
6.	Comp. App. (AT) (Ins) No. 1198 of 2026	Krishan Mohan Mendiratta Vs. Amit Agrawal & Ors.	Udita Singh	
7.	Comp. App. (AT) (Ins) No. 1218 of 2026	Senciya Minerals Vs. Naren Sheth & Ors.	Atishay Jain	
8.	Comp. App. (AT) (Ins) No. 1220 of 2026	Siddhartha Bandyopadhyay Vs. J.M Financial Asset Reconstruction Company Ltd. & Ors.	Akshay Ringe	

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar